

19

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

| CP/CA No | Purpose | Section | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|--------------------|-------------------------------------|-------------|-------------------------|---------------------|--|-----------------------------------|
| CP 71/15, TP 79/16 | For hearing on IA 04/16 & IA 125/17 | Sec 397/398 | S. Jayvikram & 3 Others | S. Rajashekar | Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others. | J. Sagar Associates for R1 to R6. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
|---------|----------------------------------|------------------------|-----------|

PETITIONER/s: A.M. SRIDHARAN
K.V. DANANJAY

Advocate for
Petitioners



RESPONDENT/s: A. MURALI &
ABHISIT ATUR

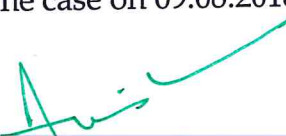
Advocate for
Respondents



ORDER

Heard Shri AM Sridharan, Learned Counsel for Petitioner and Shri A Murali, Learned Counsel for Respondent.

Post the case on 09.08.2018 for admission.



Member (T)



Member (J)